

**Schemes for development of textile industry in Bihar**

1215. SHRI BASHISTHA NARAIN SINGH : Will the Minister of TEXTILES be pleased to state:

- (a) the details of the Bihar centered schemes approved by Government for the development of textile industry in Bihar;
- (b) whether Government is taking any comprehensive initiative for the betterment of skilled labour in view of the importance of textile manufacturing in Bhagalpur and the richness of human resource indulged in this work; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PANABAKA LAKSHMI) : (a) The following schemes of the Ministry of Textiles are in operation on all India basis, including Bihar:

**1. Jute Sector**

- (i) Scheme No. 7.2: Helping NGOs & Women Self Help Groups [WSHG] for developing Jute Diversified Products (JDPs).
- (ii) Scheme No. 7.3: Scheme for Promotion of Jute Diversification.
- (iii) Scheme No. 7.5: Scheme for setting up Jute Parks.

**2. Powerloom Sector**

- (i) Group Insurance Scheme to the powerloom workers;
- (ii) Group Workshed Scheme;
- (iii) Integrated Scheme for Powerloom Sector Development:
  - (a) Marketing Development Programme for Powerloom Sector;
  - (b) Exposure visit by Powerloom Weavers to other clusters;
  - (c) Powerloom Cluster Development; and
  - (d) Development & Upgradation of Skills (HRD).
  - (e) Survey of the Powerloom Sector.

**3. Cotton Sector**

- (i) Technology Upgradation Fund Scheme (TUFS).

**4. Silk Sector**

- (i) Catalytic Development Programme (CDP).

**5. Human Resources**

- (i) Integrated Skill Development Scheme (ISDS).

**6. Export Sector**

- (i) Common Compliance Code Scheme.

**7. Scheme for Integrated Textile Parks (SITP)**

**8. Handicraft Sector**

1. Baba Saheb Ambedkar Hastshilp Vikas Yojana;
2. Design & Technology Upgradation Scheme;
3. Marketing Support Services Scheme;
4. Research & Development Scheme;
5. Human Resource Development Scheme; and
6. Handicraft Artisans Comprehensive Welfare Scheme.

**9. Handloom Sector**

1. Integrated Handlooms Development Scheme;
2. Marketing and Export Promotion Scheme;
3. Handloom Weavers Comprehensive Welfare Scheme;
4. Mill Gate Price Scheme;
5. Diversified Handloom Development Scheme; and
6. Revival, Reform and Restructuring Package for Handloom Sector.

(b) and (c) Yes, Sir. The above mentioned handloom schemes have been designed keeping in view the requirements of the handloom manufacturers, from pre-loom to post-loom to publicity and marketing. The benefits of these schemes are being availed by various States, including Bihar for development of the handloom sector and welfare of the handloom weavers. The Powerloom Service Centre at Bhagalpur in Bihar is also imparting training under Integrated Skill Development Scheme (ISDS) as well as regular training to powerloom workers.

#### **Relief provided to Maharashtra Textile Industry**

1216. DR. BHALCHANDRA MUNGEKAR : Will the Minister of TEXTILES be pleased to state:

(a) whether Government is thinking of bringing cotton and yarn under Essential Commodities Act;

(b) whether Government has any plan to provide cotton and yarn at cheaper rates to the Textile Industry in Maharashtra as requested by State Government;

(c) if so, the details of relief being provided to the Maharashtra Textile Industry; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) No Sir, there is no proposal to amend the provisions of Essential Commodities Act with regard to cotton and cotton yarn.

(b) No Sir.

(c) and (d) Does not arise in view of (b) above.

#### **Target-fixed scheme for handloom industry**

1217. SHRI SHIVANAND TIWARI : Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that maximum employment can be provided to the labour class in the country with expansion and development of handloom industry in the country;